

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 134 OF 2016 & IA NO. 304 OF 2016**

**APPEAL NO. 138 OF 2016 & IA No. 168 of 2019**

**APPEAL NO. 149 OF 2016 & IA NO. 318 OF 2016**

**APPEAL NO. 308 OF 2016 AND**

**APPEAL NO. 209 OF 2017**

**Dated: 4<sup>th</sup> April, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**APPEAL NO. 134 OF 2016 & IA NO. 304 OF 2016**

**Haryana Power Purchase Center**

**.... Appellant(s)**

**Vs.**

**Jhajjar Power Ltd. & Ors.**

**.... Respondent(s)**

**Counsel for the Appellant(s)**

**: Mr. M. G. Ramachandran  
Ms. Anushree Bardhan**

**Counsel for the Respondent(s)**

**: Mr. Ramanuj Kumar  
Mr. Manpreet Lamba for R-1**

**Mr. Basava Prabhu S. Patil, Sr. Adv.  
Mr. Shreshth Sharma  
Ms. Himangini Mehta  
Ms. Sakshi Mehrotra  
Mr. Anurag Bansal for R-2**

**Mr. Venkatesh  
Ms. Nishtha Kumar for TPTCL**

**APPEAL NO. 138 OF 2016 & IA No. 168 of 2019**

**Jhajjar Power Ltd.**

**.... Appellant(s)**

**Vs.**

**Uttar Haryana Bijli Vitran Nigam Ltd. & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramanuj Kumar  
Mr. Manpreet Lamba for R-1

Counsel for the Respondent(s) : Mr. M. G. Ramachandran  
Ms. Anushree Bardhan for R-1 & 2

Mr. Basava Prabhu S. Patil, Sr. Adv.  
Mr. Shreshth Sharma  
Ms. Himangini Mehta  
Ms. Sakshi Mehrotra  
Mr. Anurag Bansal for R-2

Mr. Venkatesh  
Ms. Nishtha Kumar for TPTCL

**APPEAL NO. 149 OF 2016 & IA NO. 318 OF 2016**

**Tata Power Delhi Distribution Ltd. .... Appellant(s)**  
**Vs.**  
**Jhajjar Power Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabhu S. Patil, Sr, Adv.  
Mr. Shreshth Sharma  
Ms. Himangini Mehta

Counsel for the Respondent(s) : Mr. Ramanuj Kumar  
Mr. Manpreet Lamba for R-1

Mr. M. G. Ramachandran  
Ms. Anushree Bardhan for R-2 to 3

Ms. S. Venkatesh  
Ms. Nishtha Kumar

**APPEAL NO. 308 OF 2016**

**Jhajjar Power Ltd. .... Appellant(s)**  
**Vs.**  
**Tata Power Delhi Distribution Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramanuj Kumar  
Mr. Manpreet Lamba for R-1

Counsel for the Respondent(s) : Mr. Basava Prabhu S. Patil, Sr. Adv.

Mr. Shreshth Sharma  
Ms. Himangini Mehta  
Ms. Sakshi Mehrotra  
Mr. Anurag Bansal for R-2

Mr. Venkatesh  
Ms. Nishtha Kumar for TPTCL

Mr. M. G. Ramachandran  
Ms. Anushree Bardhan for R-2 & R-3

**APPEAL NO. 209 OF 2017**

**Tata Power Delhi Distribution Ltd.**

**.... Appellant(s)**

**Vs.**

**Jhajjar Power Ltd. & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s)

: Mr. Basava Prabhu S. Patil, Sr. Adv.  
Mr. Shreshth Sharma  
Ms. Himangini Mehta  
Ms. Sakshi Mehrotra  
Mr. Anurag Bansal for R-2

Counsel for the Respondent(s)

: Mr. M. G. Ramachandran  
Ms. Anushree Bardhan for *Haryana Utilities*  
  
Mr. Venkatesh  
Ms. Nishtha Kumar for TPTCL

**ORDER**

Heard Mr. M.G. Ramachandran, learned senior counsel for some time.

List these matters for further hearing on **8<sup>th</sup> & 9<sup>th</sup> April 2019 at 2.30. p.m.**

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*Js/ss*